

earlier. This recommendation was communicated to the State Governments/Union Territory Administrations for their guidance.

[English]

**National Wage Policy and Uniform Policy on D.A.**

1395. SHRI CHITTA BASU: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have a proposal under consideration to formulate a national wage policy and a uniform policy on dearness allowance; and

(b) if so, the specific steps taken in that direction?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) Does not arise

**Out of Turn Allotment of DDA Flats**

1397. SHRI L. K. ADVANI:  
SHRI HET RAM:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has allotted about 256 flats and plots of various categories, out of turn, during the year 1989; and

(b) the criterion for allotment adopted in these cases and also the policy of Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 341 DDA flats were allotted on out of turn basis during the year 1989.

(b) As per current guidelines/policy, LG. Delhi Vice-Chairman, DDA can allot 2 1/2% of the total number of flats allotted during a year on out of turn basis in cases of extreme compassion and hardship as also widows and physically handicapped persons and in such other special cases which in their opinion deserve special consideration such as cases of outstanding sportsmen who have brought glory to the nation and have been honoured with national awards, defence personnel who have won gallantry awards for the defence of the mother-land and cases of distinguished service in other fields of national life.

**Major and Medium Irrigation Projects in Kerala Awaiting Central Clearance**

1398. SHRI T. BASHEER: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of the major and medium irrigation projects in Kerala pending with Union Government for clearance;

(b) the action taken by Government;

(c) the present position regarding these projects;

(d) the names of the major and medium irrigation projects which are under construction in Kerala; and

(e) when these projects are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No major and medium irrigation project from Kerala is pending at the Centre.

(b) and (c). Do not arise.

(d) and (e). 9 major and 2 medium

approved irrigation projects, namely, Periyar Valley, Pamba, Chitturpuzha, Kuttiadi, Kamhirapuzha, Pazhassi, Kallada, Muvatupuzha, Chitimoni and Karapuzha and Vamanapuram are under construction and are scheduled for completion in the Eighth Plan. In addition, 6 other irrigation projects, which have not received the approval of the Central Government are also reported to be under construction.

#### **Management and Development of Water Resources in the Country**

1399. SHRI BALASAHEB VIKHE PATIL: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total demand for water in the country for agricultural purposes;

(b) the details of steps Government propose to take for the management and development of water resources in the country; and

(c) the likely provision made in this regard in the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The annual requirement of water in the country for irrigation purposes has been assessed as 63 million ha. metre and 77 million ha. metre for 2000 A.D. and 2025 A.D. respectively.

(b) For the proper development and management of water resources, speedy completion of the Major and Medium and Minor irrigation projects along with storages required for them, increased use of ground water, conjunctive use of water in the command areas, popularisation of the measures for prevention of evaporation losses and training of farmers in scientific and systematic use of irrigation water is proposed.

(c) The provision for VIII Five Year Plan has not been finalised.

#### **Treatment of Leprosy Patients in Orissa**

1400. SHRI GOPINATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of leprosy patients are living in Orissa;

(b) if so, what is the exact number of leprosy patients living in Orissa;

(c) whether they are mostly seen in the big cities and pilgrim places like Puri, Konark, etc; and

(c) the steps taken for their proper treatment and rehabilitation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) and (b). The entire State is endemic for leprosy with a total number of 1,86,068 cases on record in Orissa as on December, 89.

(c) and (d). There is no evidence to show that the leprosy patients are mostly seen in the big cities or pilgrim places. But of 13 districts in the State, 9 districts have been covered under Multi Drug Therapy.

Two leprosy rehabilitation promotion units have been established in the State at Puri and Olatpur (Bhubaneswar) which provide facilities for reconstructive surgery and vocational training. Under the Ministry of Welfare there is a scheme titled "Assistance to Organisations for the disabled persons" which gives grants-in-aid to organisations engaged in providing education, training for rehabilitation for the leprosy cured persons. Hind Kusth Nivaran Sangh (Bhubaneswar) is one such Organisation which receives grant-in-aid under the above scheme.